

(b) if so, the details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) Discussions were held with a number of MLAs and MPs from Bihar and with certain other leaders of various political parties from that State with a view to ascertaining their perceptions and suggestions on the Jharkhand issue.

Naval base at Karwar in Karnataka

319. SHRI N. E. BALARAM: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 601 given in the Rajya Sabha on the 1st January, 1991 and state:

(a) what is the present position in regard to construction of naval base at Karwar, in Karnataka;

(b) whether Government have chalked out any compensation and rehabilitation package so far those persons who will be evicted due to this project; and

(c) what is the number of families which are expected to be evicted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) The Master Plan and the Detailed Project Reports for the Project have been prepared. 5825 acres of Government land have been taken over for the Project and 2495 acres of private land are presently under acquisition. Scientific and technical studies are also being conducted at the site.

(b) Yes, Sir. A comprehensive Rehabilitation Scheme has been formulated by a High Powered Rehabilitation Committee set up by the Government of Karnataka, for the rehabilitation of the displaced persons in five Rehabilitation Centres provided with all basic amenities. An amount of Rs. 9 crores has been sanctioned by the Central Govt. for the above purpose.

(c) 3781 families.

Acts of violence and killing in Punjab

320. SHRI VITHALRAO MADHAV-
RAO JADHAV:

DR. RATNAKAR PANDEY:

DR. ABRAR AHMED:

DR. Z. A. AHMED:

SHRI N. E. BALARAM:

Will the PRIME MINISTER be pleased to state:

(a) whether there has been a sudden spurt in the terrorists activities in Punjab recently;

(b) if so, the reasons therefor;

(c) the number of violent incidents that took place and the number of persons, killed in Punjab during the months of December, 1990 January and February 1991;

(d) what steps Government have taken to protect the life and property in Punjab; and

(e) whether there is any change in the attitude of terrorists who are demanding Khalistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c) February, 1991 information about violent incidents has yet to be compiled as the month is not yet over. On the other hand the number of violent incidents due to terrorist activity in Punjab in the previous months were as follows:

Month	No. of violent Incidents
November, 1990	535
December, 1990	433
January, 1991	459

The downward trend since November, 1990 is marginally reversed in January, 1991.